

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 204
IB-199/ND/2020

IN THE MATTER OF:
M/s. Best Roadways Ltd.

...PETITIONER

Vs.

Magppie International Ltd.

...RESPONDENT

Section
Under Section 9 of IBC

Order delivered on 13.02.2020

Coram:
SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C. :Ms. Rehana Ahmed Adv.
For the Respondent/ Corporate-debtor :

ORDER

Notice be issued to the corporate-debtor vide all modes including through the process of the Bench returnable 11th March, 2020.

-sd-

(V.K. Subburaj)
Member (T)

-sd-

(Abni Ranjan Kumar Sinha)
Member (J)